

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 285 OF 2016 &
IA NO. 585 OF 2016**

Dated: 11th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**DANS Energy Pvt. Ltd. Appellant(s)
Vs.
Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **12.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**